NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **04.07.2025** (FRIDAY)

CHENNAI BENCH (HYBRID MODE)

<u>10:30 AM</u>

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 57/2025 For Exemption IA No. 616/2025 For Stay IA No. 617/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors.	Ms. Anusha Moturi	
2.	Comp App (AT) (CH) (Ins) No. 302/2025 For Stay IA No. 886/2025 For Exemption IA No. 887/2025	Bhumireddy Gari Mohan Reddy & 2 Ors Vs Monitoring Agent Rep by Madhusudhan Reddy, Erstwhile RP & Anr. WITH	Mr. Haran C	
3.	Comp App (AT) (CH) (Ins) No. 303/2025 For Exemption IA No. 888/2025 For Stay IA No. 889/2025	Bhumireddy Gari Mohan Reddy & 2 Ors Vs Monitoring Agent Rep by Madhusudhan Reddy, Erstwhile RP & Anr.	Mr. Haran C	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 307/2025 For Condone Delay IA No. 906/2025 (With defects)	State Bank of India SAMB-II Vs PTC India Limited	Mr. Edward James	
5.	IA No. 902/2025 (To Recall) in Comp App (AT) (CH) (Ins) No. 269/2022 Delay in refiling IA No. 903/2025 (With defects)	Adv (CA) V. Venkata Sivakumar Vs IDBI Bank Ltd & ANr.	Mr. V Venkata Sivakumar Party-in-person	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No.1095/2023 & 1260/2024 (For Directions) in Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022	P Mohanraj & 2 Ors. Vs Axis Bank Ltd & 6 Ors	Mr. TK Bhaskar	Ms. Poornima Hatti R1 Mr. V Mahesh- R3 Mr. Vipin Warrier R4
7.	IA No. 907/2025 (To recall) in Comp App (AT) (CH) (Ins) No. 89/2023 For Exemption IA No. 318/2023	Madala Srinivasu & Anr. Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. WITH	Mr. T Ravichandran	Mr. Yogesh Jagia- R1
8.	Comp App (AT) (CH) (Ins) No. 90/2023 For Exemption IA No. 320/2023	Madala Srinivasu & Anr. Vs Ind-Barath Thermal Power Ltd & 17 Ors	Mr. T Ravichandran	Mr. Vijay Narayan R2 Mr. DVAS Ravi Prasad R5 R9 R10 R15 Mr. Yogesh Jagia- R4 R12 R13 R16
9.	Comp App (AT) (CH) (Ins) No. 223/2023 For Exemption IA No. 731/2023	Supreme Transport Organisation Pvt Ltd Vs Andhra Pradesh Airports Development Corporation Ltd	Mr. Shikhil Shiv Suri Mr. Avinash Wadhwani (Vakalat not filed)	Mr. CV Shailendran
10.	Comp App (AT) (CH) No. 17/2024 For Stay IA No. 293/2024	Madras Race Club Rep by its Secretary Vs R.D. Ramasamy & Anr	Ms. Preeti Mohan	Mr. D Sreenivasan R1 Mr. NR Rajagopalan R2
11.	IA No. 213/2025 (For Condone Delay) & IA No. 308/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 61/2025	State of Tamil Nadu Commercial Taxes & Registration Dept. Vs C Ramasubramaniam Liquidator of Surana Corporation Ltd. & Anr	Mr. B Vijay	
12.	IA No. 765/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 145/2025 To dispense with IA No. 391/2025	Precious Energy Holdings Vs State Bank of India & 18 Ors.	Mr. Vishnu Mohan	Mr. P Giridharan- R17 R18
13.	IA No. 904/2025 (To implead) & IA No. 905/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 149/2025 For Exemption IA No. 400/2025 For Stay IA No. 757/2025	Lokaa Developer Pvt Ltd through its Suspended Director Santosh Sharma Vs V Rajalakshmi & 25 Ors	Mr. Kushal Bansal	Mr. Rajkumar Jhabakh- R1

14.	IA No. 714/2025	Religare Finvest Ltd	Mr. Ashwin Shanbhag	
14.	,	0	MI. Ashwin Shanbhag	
	(Delay in refiling)	Vs		
	in	Liquidator, Ashok		
	Comp App (AT) (CH)	Magnetics Ltd.		
	(Ins) No. 253/2025			
	For Stay			
	IA No. 712/2025			
	For Urgent Hearing			
	IA No. 713/2025			
15.	IA No. 753/2025	Chintala Maipal Reddy	Mr. K Moorthy	
	(For Condone Delay)	& 3 Ors.		
	in	Vs		
	Comp App (AT) (CH)	Nethi Mallikarjuna		
	(Ins) No. 265/2025	Setty, Liquidator of		
	For Interim Injunction	Amazon Enterprises Pvt		
	IA No. 754/2025	Ltd		

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Restoration App No.	Eveready Industries	Ms. Madhupreetha	
	21/2025	India Ltd	Elango	
	in	Vs		
	Comp App (AT) (CH)	Skyquad Electronics &		
	(Ins) No. 902068/2025	Appliances Pvt Ltd		

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	TA (AT) No. 260/2021 (Comp App (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No. 1491 & 1492/2019)	United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu R1
18.	Comp App (AT) (CH) No. 109/2023	Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Pvt Ltd & 15 Ors.	Mr. K Rajendran	Mr. S Vikas Reddy R2 Mr. Vadlamani Seshagiri- R1-R11, R14- R16
19.	Comp App (AT) (CH) (Ins) No. 213/2023	Omkara Assets Reconstruction Pvt Ltd Vs Butchi Venkata Ramana Murthy Vadavalli, Erstwhile Director of Vasavi Industries Ltd & 3 Ors	Mr. T Ravichandran	Mr. Sandeep Bajaj R1
20.	Comp App (AT) (CH) (Ins) No. 52/2024 For Stay IA No. 153/2024	Sankalp Recreation Pvt Ltd in Consortium with Globe Ecologistics Pvt Ltd Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors WITH	Mr. Abhishek Jenasenan	Mr. T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3

21.	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023 For Interim Injunction IA No. 1252/2024 For Direction IA No. 1253 & 1254/2024	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd & 2 Ors	Mr. SK Harinarayanan	Mr.T Ravichandran Mr. K Surendar R2 Mr. T Sundar Rajan R3
22.	Comp App (AT) (CH) (Ins) No. 219/2024 For Stay IA No. 585/2024	State Tax Officer State Goods and Services Taxes Dept., Ernakulam Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd & Anr. WITH	Mr. EK Kumaresan	
23.	Comp App (AT) (CH) (Ins) No. 222/2024 For Stay IA No. 592/2024	Arjun SV, Rep by PoA holder, Anoop Jain & 4 Ors. Vs Dileep KP, Chairman of the Monitoring Committee & Anr. WITH	Ms. Lily Francis	
24.	Comp App (AT) (CH) (Ins) No. 298/2024 For Stay IA No. 788/2024	Dr. Jose Paul and Marina Jose & 10 Ors. Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd WITH	Mr. Pradeep Joy	
25.	Comp App (AT) (CH) (Ins) No. 318/2024 For Stay IA No. 845/2024	Mathew Francis Alpatt & 17 Ors. Vs Dileep KP, RP of Nucleus Premium Properties Pvt Ltd	Mr. Pradeep Joy	
26.	Comp App (AT) (CH) (Ins) No. 225/2024 For Stay IA No. 597/2024	Amit Chaturvedi Vs State Bank of India, SAMB & Anr.	Mr. Avinash Krishnan Ravi	Mr. Pranava Charan R1
27.	Comp App (AT) (CH) No. 67/2025 For Stay IA No. 695/2025	Malakondaiah Pavuluri & 2 Ors. Vs Aarush Building Materials Pvt Ltd & 3 Ors	Mr. T K Bhaskar	Dr. Srinivas Sunkavally For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
28.	TA (AT) No.44/2021	Vinod Kothari	Mr. Kartik Malhotra	R & A Legal-R1
	(Comp App (AT) (Ins)	Vs		Mr. AG Sathyanarayana
	No. 328/2020)	Prudent ARC Ltd & Anr		- R2
29.	TA (AT) No. 85/2021	Ramgad Minerals &	Mr. AM Ilango	Ms. Fereshte Sethna R1
	(Comp App (AT) No.	Mining Ltd	_	R2
	173/2019	Vs		
	For Stay	I.G Kashinath & 4 Ors.		
	IA No. 2070/2019)	WITH		

30.	TA (AT) No. 86/2021 (Comp App (AT) No.	Ramgad Minerals & Mining Ltd	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
	174/2019 For Stay IA No. 2073/2019)	Vs I.G Kashinath & 4 Ors		
31.	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors	Mr. AS Sathish Kumar	Mr. V Manivannan-R1 Mr. R Vidhya Shankar – R2-R4 Mr. ML Ganesh- R5
32.	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 For Urgent Listing IA No. 54/2022 For Stay IA No. 55/2022	PM Johny Vs KJ Paul & 8 Ors	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran R2 Mr. Mohan Pulickkal R5, R9
33.	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd. Vs The Regional Provident Fund Commissioner- I Employees Provident Fund Organization & 2 Ors.	Shivakumar & Suresh	Mr. PK Panner Selvam R1 Mr. Gunasekaran, Liquidator- R2, R3
34.	Comp App (AT) (CH) No. 100/2022	CJ Mathew Vs August Builders and Contracts Pvt Ltd & 3 Ors	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran, PCS R1- R4
35.	Comp App (AT) (CH) (Ins) No. 211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekaran & Anr. Vs Ashwani Kumar Gupta, Erstwhile RP of Infodrive Software Ltd. & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Himanshu Rathore R1 Mr. Avdhesh Bairwa R2
36.	Comp App (AT) (CH) (Ins) No. 221/2022	Komal Varma Vs Dakshin Constructions Pvt. Ltd.	Mr. Krishna Ravindran	Surana & Surana
37.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjun Kumar Rathi, Liquidator for Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	
38.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/202	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjun Kumar Rathi, RP (Now Liquidator) for Ind – Barath Power (Madras) Ltd & 13 Ors WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju R9 Mr. Shashank Agarwal R12 Mr. Narendar Naik R13

39.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No. 192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju R8 Mr. Anant Merathia R12
40.	Comp App (AT) (CH) (Ins) No. 367/2022 For Stay IA No. 855/2022 For Exemption IA No. 856/2022	Indra Marshal Power Pvt Ltd Vs Akshaya Irrigation Products Pvt. Ltd.	Mr. ML Lahoty	Mr. M Velmurugan
41.	Comp App (AT) (CH) (Ins) No. 430/2023	Winntus Formworks Pvt Ltd Vs Aishwarya Business Corporation Pvt Ltd	Mr. Gursat Singh Vachher	Mr. John T Sebastian
42.	Comp App (AT) (CH) (Ins) No. 435/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner- II, Employee Provident Fund Organisation Vs Alphasoft Technologies Inc. & 2 Ors	Mr. R Vishnu	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan

(044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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